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APPENDIX 'A'
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AS ON 1.03.2015

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8/22.1.2009	Ch. 85 (ADD)	2866	99/11.9.2009	98J	1405
9/29.1.2009	Ch. 29	269	100/11.9.2009	98K	1409
14/19.2.2009	G.E. 52	1097	101/11.9.2009	98L	1417
21/27.2.2009	Ch. 44 (ADD)	2576	102/11.9.2009	98M	1423
26/23.3.2009	Ch. 76	662	103/11.9.2009	98N	1430
29/26.3.2009	Ch. 54 (ADD)	2689	104/11.9.2009	98O	1437
30/26.3.2009	Ch. 53(ADD)	2658	111/29.9.2009	Ch. 39 (ADD)	2490
31/27.3.2009	Ch. 85(ADD)	2869	112/29.9.2009	98P	1441
32/27.3.2009	Ch. 29(ADD)	2333	116/8.10.2009	Ch. 44 (ADD)	2579
33/27.3.2009	Ch. 29(ADD)	2335	119/16.10.2009	Ch. 28 (ADD)	2149
35/11.4.2009	Ch. 28(ADD)	2138	121/30.10.2009	Ch. 59 (ADD)	2732
37/20.4.2009	Ch. 28	228	122/5.11.2009	Ch. 28	229
38/22.4.2009	Ch. 72 (ADD)	2786	124/11.9.2009	Ch. 54 (ADD)	2699
39/29.4.2009	Ch. 59 (ADD)	2731	127/2.12.2009	Ch. 43 (ADD)	2573
40/29.4.2009	Ch.28 (ADD)	2140	131/4.12.2009	Ch. 28	230
41/29.4.2009	Ch. 59 (ADD)	2729	132/8.12.2009	Ch. 85 (ADD)	2884
44/30.4.2009	Ch. 39 (ADD)	2481	133/9.12.2009	Ch. 28 (ADD)	2150
47/12.5.2009	Ch. 84 (ADD)	2818	135/9.12.2009	Ch. 85 (ADD)	2886
48/13.5.2009	Ch. 28 (ADD)	2141	140/15.12.2009	Ch. 28 (ADD)	2154
49/15.5.2009	Ch. 90 (ADD)	2923	142/21.12.2009	Ch. 53 (ADD)	2659
50/15.5.2009	Ch. 85 (ADD)	2871	143/22.12.2009	Ch. 28 (ADD)	2156
55/26.5.2009	Ch. 85 (ADD)	2875	144/23.12.2009	Ch. 85 (ADD)	2890

G

(1)	(2)	(3)	(1)	(2)	(3)
151/31.12.2009	G.E. 175	1875	120/1.12.2010	Ch. 27 (ADD)	2062
152/31.12.2009	G.E. 176	1878	122/2.12.2010	Ch. 40 (ADD)	2565
2010			125/16.12.2010	Ch. 85 (ADD)	2898
1/8.1.2010	Ch. 84 (ADD)	2820	129/23.12.2010	Ch. 40 (ADD)	2567
6/28.1.2010	Ch. 28 (ADD)	2159	130/23.12.2010	G.E. 182	1944
10/19.2.2010	Ch. 29 (ADD)	2341	132/28.12.2010	Ch. 29 (ADD)	2353
12/19.2.2010	Ch. 40 (ADD)	2555	2011		
13/19.2.2010	G.E. 178	1939	1/6.1.2011	G.E. 183	1946
14/20.2.2010	Ch. 72 (ADD)	2791	6/7.2.2011	Ch. 28 (ADD)	2167
27/27.2.2010	Ch. 37	323	7/9.2.2011	G.E. 184	1947
29/27.2.2010	G.E. 179	1942	8/14.2.2011	G.E.185	550
30/27.2.2010	G.E. 180	1942	10/16.2.2011	Ch. 84 (ADD)	2827
35/19.3.2010	Ch. 37 (ADD)	2433	24/1.3.11	Ch. 26	198
37/23.3.2010	Ch. 28 (ADD)	2163	25/1.3.2011	Ch. 85	775
39/23.3.2010	Ch. 84 (ADD)	2822	27/1.3.2011	Export Tariff	856
42/5.4.2010	Ch. 39 (ADD)	2492	30/4.3.2011	Ch.70(ADD)	2767
45/9.4.2010	Ch. 29 (ADD)	2343	36/18.4.2011	Ch.29(ADD)	2353
48/12.4.2010	Ch. 85 (ADD)	2892	44/27.5.2011	Ch.29(ADD)	2356
49/12.4.2010	Ch. 84 (ADD)	2825	46/1.6.2011	G.E.177	1901
50/12.4.2010	Ch. 73 (ADD)	2808	47/14.6.2011	Ch.29(ADD)	2357
52/19.4.2010	Ch. 29 (ADD)	2345	50/22.6.2011	Ch.84(ADD)	2828
53/19.4.2010	Ch. 27(ADD)	2060	53/1.7.2011	G.E.186	1948
57/3.5.2010	Ch. 39 (ADD)	2494	60/14.7.2011	G.E.98Q	1446
59/10.5.2010	Export Tariff	856	61/15.7.2011	Ch.29(ADD)	2358
68/18.6.2010	Ch. 29 (ADD)	2347	66/26.7.2011	Ch.39(ADD)	2509
70/25.6.2010	Ch. 39 (ADD)	2496	67/28.7.2011	Ch.38(ADD)	2439
72/28.6.2010	Ch. 28	230	69/29.7.2011	G.E.187	1986
74/7.7.2010	Ch.28,29, 38(ADD)	2437	70/5.8.2011	Ch.28(ADD)	2170
75/14.7.2010	Ch. 70 (ADD)	2764	72/9.8.2011	Ch.70(ADD)	2770
76/26.7.2010	Ch. 55 (ADD)	2716	74/12.8.2011	Ch.29(ADD)	2361
77/26.7.2010	Ch. 39 (ADD)	2497	76/17.8.2011	Ch.28(ADD)	2172
78/27.7.2010	G.E. 181	1943	79/23.8.2011	Ch.28(ADD)	2173
79/30.7.2010	Ch. 39 (ADD)	2501	80/24.8.2011	Ch.29(ADD)	2362
82/20.8.2010	Ch. 29 (ADD)	2350	81/24.8.2011	Ch.39(ADD)	2513
85/30.8.2010	Ch. 55 (ADD)	2718	82/25.8.2011	Ch.39(ADD)	2515
88/1.9.2010	Export Tariff	856	83/30.8.2011	Ch.38(ADD)	2441
96/21.9.2010	Ch. 28 (ADD)	2165	85/6.9.2011	G.E. 105	1481
98/28.9.2010	Ch. 85 (ADD)	2895	88/9.9.2011	Ch.29(ADD)	2364
100/30.9.2010	G.E. 124A	1556	92/20.9.2011	Ch.38(ADD)	2443
104/1.10.2010	G.E. 82	1211	95/3.10.2011	Ch.28(ADD)	2175
108/6.10.2010	Ch. 58 (ADD)	2725	98/20.10.2011	Ch.38(ADD)	2442
111/27.10.2010	Ch. 29 (ADD)	2352	99/9.11.2011	G.E. 102	1473
112/28.10.2010	Ch. 40 (ADD)	2564	103/23.11.2011	Ch.70(ADD)	2771
119/19.11.2010	Ch. 39 (ADD)	2504	104/25.11.2011	Ch.72(ADD)	2797
			109/15.12.2011	Ch.69(ADD)	2755

H

(1)	(2)	(3)	(1)	(2)	(3)
125/30.12.2011	G.E. 91	1233	5/18.2.2013	Ch.5	67
2012			6/18.2.2013	Ch.5	76
1/17.1.2012	Ch. 29 (SG)	270	22/18.4.2013	Ch.5	86
2/16.1.2012	Ch. 71	594	23/18.4.2013	Ch.5	93
3/16.1.2012	GE 145	1604	44/17.9.2013	Ch.71	595
4/13.1.2012	Ch. 28 (SG)	232	49/29.11.2013	G.E.189	2031
5/13.1.2012	Ch. 39(ADD)	2517	2/22.3.2013	Ch.29(ADD)	2380
5/20.12.2012	Ch.85 (SG)	776	3/26.3.2013	Ch.87(ADD)	2913
7/13.1.2012	Ch. 29 (ADD)	2366	6/12.4.2013	Ch.68(ADD)	2742
9/9.3.2012	Ch.71	594	8/18.4.2013	Ch.28(ADD)	2188
10/24.1.2012	Ch. 29 (ADD)	2367	9/26.4.2013	Ch.28(ADD)	2190
11/24.1.2012	Ch. 39 (ADD)	2518	10/3.5.2013	Ch.27(ADD)	2065
12/8.2.2012	Ch. 29 (ADD)	2370	11/16.5.2013	Ch.28(ADD)	2192
12/17.3.2012	G.E. 165	1638	14/3.7.2013	Ch.29(ADD)	2382
13/17.3.2012	Education Cess		15/3.7.2013	Ch.39(ADD)	2524
14/17.3.2012	Education Cess		18/8.8.2013	Ch.44(ADD)	2585
19/04.4.2012	Ch.28(ADD)	2177	20/6.9.2013	Ch.28(ADD)	2194
20/17.3.2012	Ch. 89	796	21/6.9.2013	Ch.28 (ADD)	2196
21/17.3.2012	G.E. 171	1845	22/10.10.2013	Ch.29 (ADD)	2383
22/2.5.2012	Ch.54(ADD)	2703	23/10.10.2013	Ch.73 (ADD)	2812
23/4.5.2012	Ch.54(ADD)	2704	24/21.10.2013	Ch. 29 (ADD)	2385
24/14.5.2012	Ch.39(ADD)	2520	25/22.10.2013	Ch.69 (ADD)	2760
30/29.5.2012	Ch.29(ADD)	2372	26/28.10.2013	Ch.29 (ADD)	2387
31/4.6.2012	Ch.68(ADD)	2737	30/13.11.2013	Ch. 29 (ADD)	2389
32/7.6.2012	Ch.68(ADD)	2740	33/31.12.2013	Ch. 28 (ADD)	2197
33/20.6.2012	Ch.29(ADD)	2373	44/17.9.2013	Ch. 71	595
34/3.7.2012	Ch.28(ADD)	2180	2014		
35/10.7.2012	Ch.69(ADD)	2756	1/17.1.2014	G.E. 190	2032
36/16.7.2012	Ch.73(ADD)	2810	10/12.5.2014	G.E.191	2034
40/30.8.2012	Ch.29(ADD)	2375	5/16.1.2014	Ch. 29 (ADD)	2391
43/21.9.2012	Ch.44(ADD)	2582	8/23.1.2014	Ch.29 (ADD)	2393
46/4.10.2012	Ch.72(ADD)	2800	9/23.1.2014	Ch. 29 (ADD)	2395
47/8.10.2012	Ch.40(ADD)	2568	10/11.3.2014	Ch. 29 (ADD)	2397
48/8.10.2012	Ch.29(ADD)	2376	11/11.3.2014	Ch. 29 (ADD)	2400
49/26.11.2012	Ch.28(ADD)	2184	13/19.3.2014	Ch. 28 (ADD)	2199
51/3.12.2012	Ch.84(ADD)	2832	14/19.3.2014	Ch. 28 (ADD)	2201
53/14.12.2012	Ch.69(ADD)	2758	15/11.4.2014	Ch.87 (ADD)	2915
55/14.12.2012	Ch.28(ADD)	2186	22/16.5.2014	Ch. 28 (ADD)	2202
56/14.12.2012	Ch.39(ADD)	2522	23/16.5.2014	Ch.29 (ADD)	2402
57/21.12.2012	Ch.29(ADD)	2379	24/21.5.2014	Ch.29 (ADD)	2404
63/31.12.2012	Ch. 27	210	25/9.6.2014	Ch. 37 (ADD)	2435
68/31.12.2012	G.E.188	2005	26/13.6.2014	Ch. 39 (ADD)	2525
2013			27/13.6.2014	Ch.39 (ADD)	2528
1/4.1.2013	Ch. 72 (SG)	623	23/11.7.2014	G.E.192	2041
			25/11.7.2014	G.E.193	2042

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(1)	(2)	(3)	(1)	(2)	(3)
32/21.11.2014	G.E. 194	2042			
33/11.12.2014	G.E. 195	2043			
2/13.8.2014	Ch. 73(SG)	638			
3/28.8.2014	Ch.29(SG)	271			
4/31.12.2014	Ch.29(SG)	272			
37/8.8.2014	Ch.28(ADD)	2204			
39/14.8.2014	Ch.29(ADD)	2414			
40/16.9.2014	Ch.85(ADD)	2902			
41/18.9.2014	Ch.32(ADD)	2429			
43/30.9.2014	Ch.29(ADD)	2416			
44/21.11.2014	Ch.29(ADD)	2419			
45/21.11.2014	Ch.85(ADD)	2904			
46/8.12.2014	Ch.28(ADD)	2206			
47/9.12.2014	Ch.39(ADD)	2534			
48/11.12.2014	Ch.70(ADD)	2772			
49/31.12.2014	Ch.29(ADD)	2420			
3/10.2.2015	Ch.28(ADD)	2207			
4/13.2.2015	Ch.31	287			
5/18.2.2015	Ch.29(ADD)	2422			
6/1.3.2015	Ch.27	210			
7/1.3.2015	Ch.29	210			

J

APPENDIX 'B'
LIST OF NOTIFICATIONS RESCINDED/SUPERSEDED
DURING THE PERIOD
FROM 26.7.2004 TO 1.03.2015

S.No.	Notification No. Rescinded/ Superseded	Notification by which Rescinded/ Superseded
(1)	(2)	(3)
1.	73/22.5.2000	74/26.7.2004
2.	110/10.10.2002	79/26.7.2004
3.	98/1.7.2003	81/28.7.2004
4.	73/26.7.2004	99/28.9.2004
5.	45/21.3.2003	106/13.10.2004
6.	53/2.4.2004	108/16.11.2004
7.	141/30.12.1999	111/18.11.2004
8.	8/22.1.1999	115/21.12.2004
9.	1/2.1.2002	1/4.1.2005
10.	116/24.12.2004	2/19.1.2005
11.	63/2.4.2003	6/27.1.2005
12.	77/26.5.2000	Validity expired
13.	21/20.1.2004	Validity expired
14.	5/8.1.2004	12/1.3.2005
15.	17/12.1.2004	14/1.3.2005
16.	40/7.3.2003	28/7.3.2005
17.	31/28.3.2001	33/12.4.2005
18.	94/9.9.2002	34/13.4.2005
19.	13/1.3.2005	44/13.5.2005
20.	17/1.3.2005	44/13.5.2005
21.	20/1.3.2005	44/13.5.2005
22.	104/9.10.2002	48/19.5.2005
23.	95/12.9.2002	49/19.5.2005
24.	53/21.5.2002	52/2.6.2005
25.	101/8.10.2001	55/17.6.2005
26.	5/27.1.2005	59/30.6.2005
27.	71/1.5.2003	62/6.7.2005
28.	149/21.12.2000	64/12.7.2005
29.	65/25.6.2001	69/19.7.2005
30.	111/10.10.2002	78/1.9.2005
31.	85/27.5.2003	82/14.9.2005
32.	124/8.8.2003	92/18.10.2005
33.	157/20.10.2003	101/9.12.2005
34.	147/19.12.2000	4/17.1.2006
35.	75/26.7.2004	9/1.3.2006
36.	76/26.7.2004	9/1.3.2006
37.	14/1.3.2005	14/1.3.2006
38.	19/1.3.2005	19/1.3.2006

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(1)	(2)	(3)
39.	13/1.3.2006	35/19.4.2006
40.	102/30.9.2004	96/2.9.2006
41.	69/26.6.2001	99/13.9.2006
42.	68/19.7.2005	107/10.10.2006
43.	114/2.11.2001	109/16.10.2006
44.	15/1.3.2005	22/1.3.2007
45.	27/1.3.2007	70/12.5.2007
46.	99/3.10.2001	56/12.4.2007
47.	21/1.3.2007	68/12.5.2007
48.	178/17.12.2003	82/3.7.2007
49.	97/12.9.2002	95/22.8.2007
50.	40/9.3.2007	97/29.8.2007
51.	67/19.7.2005	100/3.9.2007
52.	66/9.5.2007	107/25.9.2007
53.	96/16.11.2005	111/26.10.2007
54.	7/13.2.2006	120/18.12.2007
55.	89/3.9.2002	6/8.1.2008
56.	122/31.10.2002	8/14.1.2008
57.	100/29.9.2006	9/14.1.2008
58.	104/14.9.2006	18/19.2.2008
59.	114/28.11.2007	19/25.2.2008
60.	77/14.5.2003	29/1.3.2008
61.	105/19.9.2007	31/3.3.2008
62.	59/30.4.2007	58/1.5.2008
63.	55/16.5.2001	59/5.5.2008
64.	22/1.3.2008	66/10.5.2008
65.	84/21.8.2006	67/10.5.2008
66.	39/9.3.2007	88/16.7.2008
67.	46/5.5.2008	92/30.7.2008
68.	69/5.5.2008	113/31.10.2008
69.	116/31.10.2008	131/7.12.2008
70.	36/27.4.2005	42/29.4.2009
71.	72/2.6.2008	43/29.4.2009
72.	55/19.4.2004	46/11.5.2009
73.	38/9.3.2007	53/22.5.2009
74.	134/22.12.2008	64/15.6.2009
75.	159/24.10.2003	68/16.6.2009
76.	26/23.3.2009	72/19.6.2009
77.	9/29.1.2009	76/30.6.2009
78.	25/23.3.2009	88/27.8.2009
79.	75/19.7.2006	110/24.9.2009
80.	109/17.11.2004	113/30.9.2009
81.	62/15.6.2009	128/2.12.2009
82.	74/22.6.2009	141/15.12.2009
83.	129/7.12.2008	145/24.12.2009
84.	83/30.7.2009	7/28.1.2009

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(1)	(2)	(3)
85.	114/1.10.2009	11/19.2.2009
86.	33/1.3.2003	18/27.2.2010
87.	39.2.5.2005	18/27.2.2010
88.	79/7.7.2009	18/27.2.2010
89.	21/1.3.2005	23/27.2.2010
90.	2/11.1.2010	58/3.5.2010
91.	25/27.2.2010	60/10.5.2010
92.	26/27.2.2010	61/10.5.2010
93.	115/6.10.2009	71/25.6.2010
94.	38/23.3.2010	83/20.8.2010
95.	40/12.4.2002	94/15.9.2010
96.	94/15.9.2010	104/1.10.2010
97.	44/9.4.2010	106/1.10.2010
98.	59/10.5.2010	107/1.10.2010
99.	46/12.4.2010	109/6.10.2010
100.	105/18.9.2010	113/1.11.2010
101.	31/27.2.2010	126/21.12.2010
102.	30/27.2.2010	1/6.1.2011
103.	28/27.2.2010	22/1.3.2011
104.	100/1.3.1989	27/1.3.2011
105.	135/24.6.1994	27/1.3.2011
106.	133/17.10.2000	27/1.3.2011
107.	66/10.5.2008	27/1.3.2011
108.	79/13.6.2008	27/1.3.2011
109.	146/24.12.2009	27/1.3.2011
110.	54/28.4.2008	57/7.7.2011
111.	107/6.10.2008	85/6.9.2011
112.	51/21.4.2008	99/9.11.2011
113.	78/8.8.2006	108/5.12.2011
114.	67/30.6.2006	125/30.12.2011
115.	136/9.12.2009	6/13.1.2012
116.	58/8.7.2011	13/22.2.2012
117.	30/3.3.2008	14/29.2.2012
118.	23/27.2.2010	22/17.3.2012
119.	22/1.3.2011	22/17.3.2012
120.	35/15.4.2011	22/17.3.2012
121.	2/16.1.2012	22/17.3.2012
122.	3/16.1.2012	22/17.3.2012
123.	4/13.1.2012	18/04.4.2012
124.	117/18.11.2010	47/08.10.2012
125.	41/23.5.2011	54/14.12.2012
126.	19/17.3.2012	13/1.3.2013
127.	28/22.6.2010	3/1.3.2015
128.	29/22.6.2010	3/1.3.2015
